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## West Bengal Appropriation (No. 3) Act, 1951

# 26 of 1951

## [27 October 1951]

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#### West Bengal Appropriation (No. 3) Act, 1951

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## [27 October 1951]

#### PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1952.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1952;

It is hereby enacted as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, dated the 1st October 1951, Pt. IV, page 1518; for Proceedings of the West Bengal Legislative Assembly, see the Proceedings of the meetings of the West Bengal Legislative Assembly held on the 3rd October, 1951.

#### 1. Short title :-

This Act may be called the West Bengal Appropriation (No. 3) Act, 1951.

**<u>2.</u>** Issue of Rs. 36,67,001 out of the Consolidated Fund of West Bengal for the year 1951-52 :-

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees thirty-six lakhs sixty-seven thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1952, in respect of the services specified in column 2 of the Schedule.

# 3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1952.

#### **SCHEDULE** 1

SCHEDULE

#### SCHEDULE

1	2	3 Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
3	8-State Excise Duties	3,74,000		3,74,000
5	10-Forest	2,55,000		2,55,000
6	11-Registration	1,71,000		1,71,000
14	27-Administration of Justice	1,20,000		1,20,000
18	36-Scientific Departments	50,000		50,000
20	38-Medical	1		1
33	56-Stationery and Printing	7,50,000		7,50,000
34	57-Miscellaneous- Miscellaneous	9,47,000		9,47,000
41	Loans and Advances bearing interest	10,00,000		10,00,000
	Total	36,67,001		36,67,001